

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

...  
OA.No.2384 of 1992

(8)

Dated New Delhi, this 3rd day of February, 1997.

HON'BLE MR K. MUTHUKUMAR, MEMBER (A)

Dibya Kishor Patel  
875, Laxmibai Nagar  
NEW DELHI - 110 023.

... Applicant

By Advocate: Shri K. K. Patel

versus

1. Deputy Director of Estates  
(Litigation)  
Directorate of Estates  
Maulana Azad Road  
Nirman Bhawan  
NEW DELHI.
2. Asstt. Director of Estates  
Directorate of Estates  
Maulana Azad Road  
Nirman Bhawan  
NEW DELHI.
3. Estate Officer  
Directorate of Estates  
Maulana Azad Road  
Nirman Bhawan  
NEW DELHI,
4. P & M Directorate  
Central Water Commission  
Ministry of Water Resources  
Sewa Bhawan  
R. K. Puram  
NEW DELHI - 110066. ... Respondents

None for respondents

O R D E R (Oral)

Mr K. Muthukumar, M(A)

The learned counsel for the applicant submits that this case has become infructuous consequent on the decision of the Hon'ble Supreme Court. Accordingly, this application

is disposed of as having become infructuous.

*K. Muthukumar*  
(K. Muthukumar)  
Member (A)

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